

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.642/2018

New Delhi this the 13th day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mrs. Sushila Dhaiya,
Aged : about 43 years,
(TGT Sanskrit) Post Group B,
W/o Dinesh Kumar,
R/o H.No. 228/31
Sonepat, Haryana. ... Applicant

Versus

1. Govt. of NCT of Delhi,
Through Secretary Education,
Old Shyam Nath Marg,
New Delhi.
2. Director of Education,
Old Shyam Nath Marg,
New Delhi.
3. Principal, BNN GSKV,
Khera Kalan, New Delhi-110082. ... Respondents

ORDER (ORAL)

Justice Permod Kohli:

Even though order dated 09.02.2018 has not been complied with, learned counsel for the applicant submits that during the pendency of this OA, the applicant has come to know that his representation has also been rejected. It is accordingly submitted that he has

instructions to withdraw this OA with liberty to file a fresh one challenging all the relevant orders.

2. Prayer is allowed. OA is dismissed as withdrawn with liberty as prayed for.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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